

Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as On: 25/07/2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹.)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														

Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL													

Annexure-3

**Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as
On: 25/07/2026**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					

NIL

Annexure-4

**Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as
On: 25/07/2026**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	Tatad Nayan Gautambhai	18/07/2026	12,98,00,000/-	12,98,00,000/-	Financial Creditor	NA	No	55.85%	0	0	0	0	NA
2	Jaydeep Bhosle	18/07/2026	10,26,00,000/-	10,26,00,000/-	Financial Creditor	NA	No	44.15%	0	0	0	0	NA
	Total		23,24,00,000/-	23,24,00,000/-				100%	0	0	0	0	

Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as On: 25/07/2026

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorized representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Voting Share in CoC, if applicable					
NIL													

Annexure-7

**Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as
On: 25/07/2026**

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department – Ward5(2) - Chennai	IT – Chennai	17-07-2026	8,73,073/-	8,73,073/-	Government Dues	No	Nil	Nil	NA	Nil	Nil	NA
2	Income Tax Department – Ward1(2) - Chennai	IT - Chennai	20/07/2026	12,510/-	12,510/-	Government Dues	No	Nil	Nil	NA	Nil	Nil	NA
	Total			8,85,583/-	8,85,583/-	-	-	-	-	-	-	-	

Annexure-8

**Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as
On: 25/07/2026**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	MT Agro	20/07/2026	7,50,450/-	7,50,450/-	Operational Creditor	NA	NA	No	NA	0	0	0	0	
2	NSDL	20/07/2026	2,80,384/-	2,80,384/-	Operational Creditor	NA	NA	No	NA	0	0	0	0	
	Total		10,30,834/-	10,30,834/-						0	0	0	0	

Annexure-9

Name of the Corporate Debtor: M/s. Pradhin Limited; Date of commencement of CIRP: 02/07/2026: List of creditors as On: 25/07/2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of credit or	Details of Claim received		Details of claim Admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
NIL													